

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2017

#### DATE OF HEARING 02.02.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2547033/24	Opp. No. AMD-837368	M/s. K. Manishkumar & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2547034/25	Opp. No. AMD-839521	M/s. K. Manishkumar & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.		Opp. No. AMD-837367	M/s. K. Manishkumar & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2453905/10	Opp. No. AMD-832121	M/s. Iscon Surgicals Limited, Jodhpur / M/s. Cogito Legal, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	2537983/19	Opp. No. AMD-820278	M/s. Regency Plywood Industries Pvt. Ltd., Kolkata / M/s. C. J. Associates, Kolkata	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

#### DATE OF HEARING 07.02.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2241460/05	Opp. No. AMD-802066	M/s. Ushodaya Enterprises Pvt. Ltd., Hyderabad / Mr. G.V.S. Jagannadha Rao, Advocate, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

2.	2504118/07	Opp. No. AMD-834888	M/s. Aqua Pump Industries & Aqua Sub Engineering, Coimbatore / M/s. C. Daniel & Gladys, Chennai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2248768/24	Opp. No. AMD-817114	M/s. Pramanik Clothing Pvt. Ltd., Mumbai / M/s. Parkar & Parkar, Mumbai	12..00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2200211/30	Opp. No. AMD-817343	Shri Saduru Sales Corporation, Kheda / M/s. Raval & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

**DATE OF HEARING 09.02.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2452119/30	Opp. No. AMD-833656	Shri Luxmi Namkeen Bhandar, Rajasthan / Mr. Aditya Narain Misra, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1803346/05	Opp. No. AMD-767067	M/s. Indoco Remedies Ltd., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2409831/05	Opp. No. AMD-829923	M/s. Sunup Humacare Pvt. Ltd., Jaipur / Mr. Rohit Jain Advocate, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2504131/05	Opp. No. AMD-835728	M/s. Tridoss Laboratories Pvt. Ltd., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
5.	1728062/05	Opp. No. AMD-759461	M/s. Indoco Remedies Ltd., Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 14.02.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1869726/03	Opp. No. AMD-786415	M/s. Verde India Limited, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2400596/30	Opp. No. AMD-828946	Mr. Naresh Kumar Manoj Kumar, Ajmer / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	2020996/35	Opp. No. AMD-813891	M/s. Krishna & Saurastri, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2119091/31	Opp. No. AMD-818171	M/s. Saurashtra Trading Company, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
5.	2452848/35	Opp. No. AMD-825818	M/s. Lexona Ceramic, Morbi / M/s. M. N. Shah & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

**DATE OF HEARING 16.02.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2501357/24	Opp. No. AMD-837017	Shree Sanwariya Textiles, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2009915/29	Opp. No. AMD-798233	Mr. Dinesh Garg, Agra / Mr. P. K. Arora, Agra	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 21.01.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2426621/05	Opp. No. AMD-831247	M/s. Mankind Pharma Limited, New Delhi / M/s. Daswani & Daswani, Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2657170/30	Opp. No. AMD-835129	M/s. Adore International Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

**DATE OF HEARING 23.02.2017**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2290321/24	Opp. No. AMD-818227	M/s. Rangeela, Chennai / Mr. Ashokkumar J. Daga, Advocate, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2402282/3	Opp. No. AMD-813957	M/s. Dorabdaruwala Grains & Provision, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 28.02.2017**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2435704/05	Opp. No. AMD-815770	M/s. Neon Laboratories Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	1005635/25	Opp. No. AMD-231982	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/s  M/s. Bharat Knitting Industries, Ahmedabad / Manjula Raval, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
----	------------	------------------------	---	---------------	--	--

\*\*\*\*\*